CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

LUCKNOW

Original Application No. 251 of 1992

Zakir Husain — Applicant

versus

Union of India & others — Respondents.

(2) O.A. No.619 of 1992

Mahendra & others — Applicants.

versus

Union of India & others — Respondents.

connected with

O.A. No. 634 of 1992

Akkosh Kumar and another — Applicants.

versus

Union of India & ors. — Respondents.

Shri W.H. Haideri — Counsel for Applicants.

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. K. Obayya, Adm. Member.

(Hon. Mr. Justice U.C. Srivastava, V.C.)

The above cases are fully covered by the judgment dated 12.3.93 in O.A. No. 38 of 1993 and connected matters 'Sanjeev Sharma and others Vs. Union of India' and other connected matters. Accordingly, the judgment of this case will also be covered by the judgment in O.A. No. 38 of 1993 and the directions given in that case will be followed in this case also.

2. The applications are disposed of as above with no order as to costs.

Adm. Member. Vice Chairman.

Shakool/- Lucknow: Dated 22 12.3.93.